

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 4067/2013

New Delhi, this the 4th day of May, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Pinaki Majumdar,
S/o Late Shri Hiranmoy Mazumdar,
Working in the office of :
RITES Limited,
Northern Region (Inspection Wing)
Scope Minir (12th Floor),
North Tower, Core-II,
Laxmi Nagar, Delhi-110092. .. Applicant

(By Advocate: None)

Versus

1. The Group General Manager (I),
RITES Limited,
Northern Region (Inspection Wing)
Scope Minir (12th Floor),
North Tower, Core-II,
Laxmi Nagar, Delhi-110092.
2. The Executive Director (QA)
RITES Limited,
Corporate Office,
RITES Bhawan, No.1,
Sector 29, Gurgaon-122001.
3. The Director Technical,
RITES Limited,
Corporate Office,
RITES Bhawan, No.1,
Sector 29, Gurgaon-122001.

4. Chairman-cum-Managing Director,
RITES Limited,
Corporate Office,
RITES Bhawan, No.1,
Sector 29, Gurgaon-122001.
5. Senior Deputy General Manager,
Inspection
RITES Limited,
Northern Region (Inspection Wing)
Scope Minir (12th Floor),
North Tower, Core-II,
Laxmi Nagar, Delhi-110092.
6. Union of India,
Through the Chairman,
Railway Board,
Rail Bhawan, Baroda House,
New Delhi-110001. .. Respondents

(By Advocate: Shri Prithvi Pal for Shri Atul Kumar)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

None appears on behalf of the applicant, even on revised call.

2. It is seen from the record that none appeared on behalf of the applicant on 03.09.2014, 23.09.2014, 26.11.2014, 16.01.2015, 26.02.2015, 25.03.2015, 17.07.2015, 12.10.2015, 20.11.2015, 15.02.2016 and even today.

3. It is clear that the applicant is no longer interested in pursing the matter. The O.A. is, therefore, dismissed in default for non-prosecution. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/